GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 848
ANSWERED ON 25/07/2023

RASHTRIYA GRAM SWARAJ ABHIYAN

848. SHRI ANURAG SHARMA:
SHRI SURESH KUMAR KASHYAP:
SHRI PRATAP CHANDRA SARANGI:
SHRI SANGAM LAL GUPTA:
SHRI C.R. PATIL:
DR. RAMAPATI RAM TRIPATHI:
SHRI P.P. CHAUDHARY

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) the details of the steps taken by the Government for monitoring the Rural Local Bodies in each district under the revamped scheme of Rashtriya Gram Swaraj Abhiyan (RGSA);
(b) whether the Government has made any special efforts in every State of the country particularly Uttar Pradesh, Himachal Pradesh, Odisha, Gujarat and Rajasthan towards achieving the nine themes of RGSA, if so, the details thereof and if not, the reasons therefor; and
(c) the total number of orientation and refresher training conducted for elected representatives of rural bodies under the said scheme in Jhansi, Deoria, Pratapgarh, Shimla, Balasore and Pali Parliamentary Constituencies of the above States?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) The Centrally Sponsored Scheme of Revamped Rashtriya Gram Swaraj Abhiyan (RGSA) approved for the implementation from financial year 2022-23 to 2025-26. The primary objective of Revamped RGSA is to develop the governance capabilities of the Panchayats to deliver on SDGs which are covered within the purview of Panchayats. For effective implementation of the scheme, utilization of funds has been closely monitored and reviewed through regular and sustained communication, meetings, and videoconferences etc. with the States. For release of funds to the States, the status of utilization of funds released earlier was also taken into account. In addition to this, Training Management Portal (TMP) is in place to monitor trainings conducted by States/ UTs under the scheme. Transaction based PFMS has been introduced for release and tracking of funds under RGSA.
(b) Ministry has adopted thematic approach for the Localization of SDGs with nine themes integrating the 17 SDGs as per the recommendations of the Expert Group constituted by the Ministry. To take it forward at the grassroots, inter-ministerial consultations with the Nodal Ministries, regional workshops with States/UTs and consultative meetings with UN Agencies, NGOs and other stakeholders had been held to reinforce the collaborative endeavour for localizing SDGs through PRIs. Ministry is continuously working with the States/UTs including Uttar Pradesh, Himachal Pradesh, Odisha, Gujarat and Rajasthan and other stakeholders to take forward the LSDGs at grassroot level with Panchayati Raj Institutions for expeditious attainment of SDGs.

(c) Details of orientation training and refresher training provided to the ERs under the scheme in Jhansi, Deoria, Pratapgarh, Shimla, Balasore and Pali Parliamentary Constituencies is attached as Annexure.

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Annex refer to in reply to Part (c) of the Lok Sabha Unstarred Question No. 848 answered on 25/07/2023

<table>
<thead>
<tr>
<th>S. No.</th>
<th>Place</th>
<th>Total ERs Trained</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>Shimla</td>
<td>13,983</td>
</tr>
<tr>
<td>2.</td>
<td>Jhansi</td>
<td>898</td>
</tr>
<tr>
<td>3.</td>
<td>Deoria</td>
<td>3109</td>
</tr>
<tr>
<td>4.</td>
<td>Pratapgarh</td>
<td>1923</td>
</tr>
<tr>
<td>5.</td>
<td>Balasore</td>
<td>5475</td>
</tr>
<tr>
<td>6.</td>
<td>Pali</td>
<td>2390</td>
</tr>
</tbody>
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